

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2615  
ANSWERED ON:08.08.2003  
NABARD ASSISTANCE TO KERALA  
P. RAJENDRAN

**Will the Minister of FINANCE be pleased to state:**

(a) the amount sanctioned by the NABARD under the RIDF scheme in Kerala State during the last three financial years and the total number of developmental projects undertaken from this amount; and

(b) the number of projects for which assistance has been sought during the year 2003-2004 alongwith the amount of assistance sought?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) National Bank for Agriculture and Rural Development (NABARD) has reported that it has sanctioned a total amount of Rs. 574.64 crores under Rural Infrastructure Development Fund(RIDF) for 811 projects in Kerala during the last three years, as per details given below:

Tranches	No.of Projects	Amount (Rs.crores)
RIDF-VI (2000-01)	256	186.33
RIDF-VII (2001-02)	296	191.76
RIDF-VIII (2002-03)	259	196.55
Total	811	574.64

(b) NABARD has further reported that it has sanctioned so far an amount of Rs. 3.05 crores under RIDF-IX (2003-04) to Government of Kerala for undertaking 6 projects of minor irrigation and drainage facilities.